

ITEM NO.803  
(MENTIONING)

COURT NO.6

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

CONTEMPT PETITION (CIVIL) Diary No(s). 21171/2024 IN W.P.(C) No. 4677/1985

BINDU KAPUREA

Petitioner(s)

VERSUS

SUBHASISH PANDA

Respondent(s)

WITH

Diary No(s). 21740/2024 (PIL-W)

(IA NOS.143276/2024 - INTERVENTION/IMPLEADMENT AND IA NO.143277/2024 - APPROPRIATE ORDERS/DIRECTIONS) - MENTIONED

Date : 09-07-2024 These applications were mentioned today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Petitioner(s) Mr. Manan Verma, AOR (Mentioned by)  
Mr. Ankit Shah, Adv.

For Respondent(s)

UPON being mentioned the Court made the following  
O R D E R

IA NOS.143276/2024 (FOR INTERVENTION/IMPLEADMENT) AND IA NO.143277/2024 (FOR APPROPRIATE ORDERS/DIRECTIONS)

List tomorrow i.e., 10<sup>th</sup> July, 2024.

(ASHISH KONDLE)  
COURT MASTER (SH)

(AVGV RAMU)  
COURT MASTER (NSH)